

List of Circulars consolidated by the Master Circular on Rupee Export Credit

| Sr. No. | Circular No. | Date | Subject |
|----------------|---|-------------|---|
| 1. | DBOD.Dir.(Exp) BC.No. 112 / 04.02.001 / 2011-12 | 19.06.2012 | Rupee Export Credit Interest Rates |
| 2. | A.P.(Dir Series) Circular no.40 | 01.11.2011 | Export of Goods and Software-Realisation and Repatriation of Export Proceeds-Liberalisation |
| 3. | DBOD.Dir(Exp)BC.No.38/0 4.02.001/2011-12 | 11.10.2011 | Rupee Export Credit Interest rates |
| 4. | DBOD.Dir.(Exp).BC.No. 85 /04.02.001/2010-11 | 18.04.2011 | Liquidation of Post-Shipment Rupee Export Credit |
| 5. | A.P.(DIR Series) Circular No.47 | 31.03.2011 | Export of Goods and Software-Realisation and Repatriation of export proceeds - Liberalisation |
| 6. | DBOD.Dir.(Exp).BC.No. 36 /04.02.001/2010-11 | 09.08.2010 | Rupee Export Credit Interest Rates |
| 7. | DBOD.Dir.(Exp).BC.No. 115 /04.02.001/2009-10 | 29.06.2010 | Rupee Export Credit Interest Rates |
| 8. | DBOD.Dir.(Exp).BC.No. 102 /04.02.001/2009-10 | 06.05.2010 | Rupee Export Credit Interest Rates |
| 9. | DBOD.Dir.(Exp).BC.No. 94/04.02.001/2009-10 | 23.04.2010 | Rupee Export Credit Interest Rates Subvention |
| 10. | DBOD.Dir.(Exp).BC.No. 54/ 04.02.01/2009-10 | 29.10.2009 | Rupee Export Credit Interest Rates Extension of period |
| 11. | DBOD.DIR.(Exp).BC.No. 07 /04.02.02/2009-10 | 01.07.2009 | Master Circular on Rupee /Foreign Currency Export Credit & Customer Service to Exporters |
| 12. | DBOD.Dir.(Exp) No.131/04.02.01/2008-09 | 28.04.2009 | Rupee Export Credit Interest Rates Extension of period |
| 13. | DBOD.Dir.(Exp) No.10/04.02.01/2008-09 | 16.12.2008 | Rupee Export Credit Interest Rates Subvention |
| 14. | DBOD.Dir.(Exp) No.95/04.02.01/2008-09 | 08.12.2008 | Rupee Export Credit Interest Rates Interest on overdue Export bills |
| 15. | DBOD.Dir.(Exp) No.88/04.02.01/2008-09 | 28.11.2008 | Rupee Export Credit Interest Rates Extension of post-shipment period of credit |
| 16. | DBOD.Dir.(Exp) No.80/04.02.01/2008-09 | 15.11.2008 | Rupee Export Credit Interest Rates Extension of pre-shipment period of credit |

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| 17. | DBOD.Dir.(Exp) No.77/04.02.01/2008-09 | 07.11.2008 | Rupee Export Credit Interest Rates Subvention - clarification |
| 18. | DBOD.Dir.(Exp) No.68/04.02.01/2008-09 | 24.10.2008 | Rupee Export Credit Interest Rates Extension of period |
| 19. | DBOD.Dir.(Exp)BC No.77/04.02.01/2007-08 | 28.04.2008 | Rupee Export Credit Interest Rates Extension of subvention period |
| 20. | DBOD.Dir.(Exp)BC No.73/04.02.01/2007-08 | 25.04.2008 | Rupee Export Credit Interest Rates extension of period |
| 21. | DBOD.Dir.(Exp)BC No.54/04.02.01/2007-08 | 30.11.2007 | Rupee Export Credit Interest Rates Subvention |
| 22. | DBOD.Dir.(Exp)BC No.41/04.02.01/2007-08 | 29.10.2007 | Rupee Export Credit Interest Rates extension of period |
| 23. | DBOD.Dir.(Exp)BC No.34B/04.02.01/2007-08 | 06.10.2007 | Rupee Export Credit Interest Rates Subvention |
| 24. | DBOD.Dir.(Exp)BC No.22/04.02.01/2007-08 | 13.07.2007 | Rupee Export Credit Interest Rates Subvention |
| 25. | DBOD.Dir.(Exp)BC No.80/04.02.01/2006-07 | 17.04.2007 | Rupee Export Credit Interest Rates |
| 26. | DBOD.Dir.(Exp)BC No.37/04.02.01/2006-07 | 20.10.2006 | Rupee Export Credit Interest Rates |
| 27. | DBOD.Dir.(Exp) BC No.83/04.02.01/ 2005-06 | 28.04.2006 | Rupee Export Credit Interest Rates |
| 28. | DBOD.Dir.(Exp) BC No.41/04.02.01/ 2005-06 | 02.11.2005 | Rupee Export Credit Interest Rates |
| 29. | DBOD. Dir (Exp). No. 83/04.02.01/2004-05 | 29.04.2005 | Rupee Export Credit Interest Rates |
| 30. | IECD. No. 14/ 01.01.43/ 2003-04 | 30.06.2004 | Merger of functions of Industrial & Export Credit department of Reserve Bank of India with its other Departments |
| 31. | IECD No.12/ 04.02.02/ 2003-04 | 18.05.2004 | Gold Card scheme for Exporters |
| 32. | IECD No.13/04.02.01/ 2003-04 | 18.05.2004 | Rupee Export credit Interest Rates for gold card holder Exporters |
| 33. | IECD No. 10/ 04.02.01/ 2003-04 | 24.04.2004 | Rupee Export Credit Interest Rates |
| 34. | IECD No. 5/04.02.01/ 2003-04 | 31.10.2003 | Rupee Export Credit Interest Rates |
| 35. | IECD No. 18/04.02.01/ 2002-03 | 30.04.2003 | Rupee Export Credit Interest rates |
| 36. | IECD No.16/04.02.02/ 2002-03 | 01.04.2003 | Export Credit - SEZ Units |
| 37. | IECD No.8/04.02.01/ 2002-03 | 28.09.2002 | Special Financial Package for Large value Exports |
| 38. | IECD No.7/04.02.01/ 2002-03 | 23.09.2002 | Rupee Export Credit Interest rates |

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| 39. | IECD.No.17/04.02.01/2001-02 | 15.03.2002 | Rupee Export Credit Interest Rates |
| 40. | IECD.No.15/04.02.02/2001-02 | 03.01.2002 | Export Credit to Processors/ Exporters-Agri-Export Zones |
| 41. | IECD.No.4/04.02.01/2001-02 | 24.09.2001 | Rupee Export Credit Interest Rates |
| 42. | IECD.No.13/04.02.01/2000-01 | 19.04.2001 | Rupee Export Credit Interest Rates |
| 43. | IECD.No.9/04.02.01/2000-2001 | 05.01.2001 | Interest Rate on Export Credit |
| 44. | IECD.No.15/04.02.01/99-2000 | 25.05.2000 | Export Credit - Interest Rates |
| 45. | IECD.No.14/04.02.02/1999-2000 | 17.05.2000 | Consignment Exports to Russian Federation against Repayment of State Credits - Interest Rates on Post-shipment Credit in Rupees |
| 46. | IECD.No.12/04.02.01/1999-2000 | 15.03.2000 | Export Credit Interest Rate – Clarifications |
| 47. | IECD.No.6/04.02.01/99-2000 | 29.10.1999 | Export Credit - Interest Rates |
| 48. | IECD.No.23/04.02.01/98-99 | 12.04.1999 | Change of Tenor of Bill - Applicability of Concessional Rate of Interest |
| 49. | IECD.No.19/04.02.01/98-99 | 03.03.1999 | Export Credit - Interest Rates |
| 50. | IECD.No.16/04.02.01/98-99 | 25.02.1999 | Advance against Duty Drawback Claims |
| 51. | IECD.No.11/04.02.01/98-99 | 13.01.1999 | Export Credit - Floriculture, Grapes and Other Agro Products |
| 52. | IECD.No.6/08.12.01/98-99 | 08.08.1998 | Guidelines for Sanction of Working Capital Finance to Information Technology (IT) and Software Industry |
| 53. | IECD.No.5/04.02.01/98-99 | 06.08.1998 | Export Credit - Interest Rates |
| 54. | IECD.No.41/04.02.01/97-98 | 29.04.1998 | Export Credit - Interest Rates |
| 55. | IECD.No.38/04.02.02/97-98 | 02.03.1998 | Post-shipment Finance in respect of Exports through the Warehouse-cum-Display Centre at Dubai |
| 56. | IECD.No.32/04.02.01/97-98 | 31.12.1997 | Export Credit - Rate of Interest on Overdue Export Bills |
| 57. | IECD.No.31/04.02.01/97-98 | 31.12.1997 | Export Credit - Rate of Interest on Post-shipment Rupee Credit |
| 58. | IECD.No.29/04.02.01/97-98 | 29.12.1997 | Export Credit - Interest Rates on Post-shipment Rupee Credit – Clarifications |
| 59. | IECD.No.26/04.02.01/97-98 | 17.12.1997 | Export Credit - Interest Rates on Post-shipment Rupee Credit |

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| 60. | IECD.No.19/04.02.01/ 97-98 | 29.11.1997 | Export Credit - Interest Rates on Post-shipment Rupee Credit |
| 61. | IECD.No.18/04.02.01/ 97-98 | 26.11.1997 | Export Credit - Interest Rates on Post-shipment Rupee Credit |
| 62. | IECD.No.11/04.02.01/ 97-98 | 21.10.1997 | Export Credit - Interest Rates |
| 63. | IECD.No.9/04.02.01/ 97-98 | 12.09.1997 | Export Credit - Interest Rates on Post-shipment Rupee Credit |
| 64. | IECD.No.1/04.02.01/ 97-98 | 05.07.1997 | Extension of Concessive Credit for Deemed Exports |
| 65. | IECD.No.32/04.02.01/ 96-97 | 25.06.1997 | Export Credit - Interest Rates |
| 66. | IECD.No.29/04.02.01/ 96-97 | 17.04.1997 | Post-shipment Finance in respect of Exports through the Warehouse-cum-Display Centre at Dubai |
| 67. | IECD.No.27/04.02.01/ 96-97 | 15.04.1997 | Export Credit - Interest Rates |
| 68. | IECD.No.16/04.02.01/ 96-97 | 22.11.1996 | Extension of Concessive Credit for Deemed Exports -List of Multilateral/Bilateral agencies/funds |
| 69. | IECD.No.15/04.02.01/ 96-97 | 19.11.1996 | Export Credit - Export Credit and Guarantee Corporation - Whole Turnover Post-shipment Guarantee Scheme |
| 70. | IECD.No.10/04.02.01/ 96-97 | 19.10.1996 | Interest Rates on Advances - Post-shipment Rupee Credit |
| 71. | IECD.No.2/04.02.01/ 96-97 | 03.07.1996 | Interest Rates for Post-shipment Export Credit on Medium and Long Term Basis (Deferred Credit for the Period beyond 180 days) |
| 72. | IECD.No.20/04.02.01/ 95-96 | 07.02.1996 | Interest Rates on Advances - Post-shipment Export Rupee Credit |
| 73. | IECD.No.30/04.02.02/ 94-95 | 14.12.1994 | Relaxations in the Area of Export Packing Credit |
| 74. | IECD.No.25/04.02.02/ 94-95 | 10.11.1994 | Inland Export L/C System Covering the Sub-suppliers to an Export Order |
| 75. | IECD.No.17/04.02.02/ 94-95 | 11.10.1994 | Export Packing Credit - Relaxations in Interest Rates |
| 76. | IECD.No.11/04.02.02/ 94-95 | 05.09.1994 | Liquidation of Export Packing Credit |
| 77. | IECD.No.5/04.02.02/ 94-95 | 04.08.1994 | Extension of Concessive Credit for Deemed Exports-List of Multilateral/Bilateral Agencies/Funds |
| 78. | IECD.No.EFD.42/04.02.02/ 93-94 | 07.05.1994 | Consignment Exports to CIS and East European Countries - Interest Rates on Post-shipment Credit |

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| 79. | IECD.No.EFD.23/04.02.02/93-94 | 10.12.1993 | Extension of Concessive Export Credit for Deemed Exports - List of Multilateral or Bilateral Agencies/ Funds |
| 80. | IECD.No.EFD.2/04.02.02/93-94 | 02.08.1993 | Extension of Concessive Export Credit for Deemed Exports |
| 81. | IECD.No.16/EFD/BC/819/POL- ECR/91-92 | 15.12.1992 | Export Finance for Storing and Sale through Warehouses Abroad. |
| 82. | IECD.No.56/EFD/BC/819/POL- ECR/91-92 | 14.03.1992 | Extension of Pre-shipment Credit - Running Account ECR/91-92 Facility |
| 83. | IECD.No.55/EFD/BC/819/POL- ECR/91-92 | 12.03.1992 | Pre-shipment Credit for Periods Beyond 180 Days |
| 84. | IECD.No.53/EFD/BC/819/POL- ECR/91-92 | 29.02.1992 | Interest Rates on Export Credit |
| 85. | IECD.No.47/EFD/BC/819/POL- ECR/91-92 | 25.01.1992 | Packing Credit - Running Account Facility |
| 86. | IECD.No.31/EFD/BC/819/POL- ECR/91-92 | 20.11.1991 | Extension of Packing Credit - Running Account Facility |
| 87. | IECD.No.25/EFD/BC/819/POL- ECR/91-92 | 09.10.1991 | Interest Rates on Export Credit |
| 88. | IECD.No.22/EFD/BC/819/POL- ECR/91-92 | 27.09.1991 | Interest Rates on Post-shipment Export Credit |
| 89. | IECD.No.11/EFD/BC/819/POL- ECR/91-92 | 05.08.1991 | Interest Rates on Advances – Export Credit |
| 90. | IECD.No.2/EFD/BC/819-POL- ECR/91-92 | 09.07.1991 | Export Credit (Interest Subsidy) Scheme, 1968 - Interest on Post-shipment Credit Adjusted from Rupee Resources |
| 91. | IECD.No.EFD.BC.49/819-POL- ECR/90-91 | 22.04.1991 | Interest Rates on Advances – Export credit |
| 92. | IECD.No.EFD/BC/48/819/POL- ECR/90-91 | 02.04.1991 | Interest Rates on Advances - Export Credit |
| 93. | IECD.No.EFD/BC/47/819/POL- ECR/90-91 | 01.04.1991 | Interest Rates on Advances - Export Credit |
| 94. | IECD.No.EFD.BC.44/DDB(P)-91 | 26.03.1991 | Duty Drawback Credit Scheme, 1976 – Grant of Interest- free Advances against – Duty Drawback Entitlements under Brand Rate |
| 95. | IECD.No.EFD.BC.8/819-POL- ECR/89-90 | 28.09.1989 | Export Credit (Interest Subsidy) Scheme, 1968 - Normal Transit Period-Demands Bill bills |
| 96. | IECD.No.EFD.BC.253/819-POL- ECR/89 | 27.05.1989 | Export Credit (Interest Subsidy) Scheme, 1968 - Interest on Post-shipment Credit Adjusted from Rupee Resources |
| 97. | IECD.No.EFD.BC.250/380-DDB(P)-89 | 29.04.1989 | Duty Drawback Credit Scheme, 1976 |

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| 98. | IECD.No.EFD.BC.248/819-POL- ECR-89 | 13.03.1989 | Packing Credit for Imports against Entitlements under Advance Licence/ Import-Export Pass Book Scheme |
| 99. | IECD.No.EFD.BC.240/819-POL- ECR-89 | 03.03.1989 | Export Credit (Interest Subsidy) Scheme, 1968 – Provision of Concessive Credit against Proceeds of Cheques, Drafts etc. Received Directly towards Advance Payment of Exports |
| 100 | IECD.No.EFD.215/822-WGM—NOD-88 | 12.08.1988 | Overseas Civil Engineering Construction Contracts- Consultancy Services |
| 101 | IECD.No.EFD.197/822-WGM- NOD-88 | 30.01.1988 | Project Exports - Grant of Credit Facilities to Indian Contractors |
| 102 | IECD.No.EFD.BC.188/819-POL- ECR-87 | 06.11.1987 | Export Credit (Interest Subsidy) Scheme, 1968 –Packing Credit relating to the Export of Cashew nuts and Other Agro- based Products |
| 103 | IECD.No.EFD.BC.181/819-POL- ECR-87 | 10.08.1987 | Export Credit Guarantee Corporation of India Ltd. (ECGC) - Realisation of Long Outstanding Export Bills – Recovery Efforts by Banks |
| 104 | IECD.No.EFD.BC.163/819-POL—ECR-87 | 04.03.1987 | Export Credit (Interest Subsidy) Scheme, 1968 - Clarification regarding 'Normal Transit Period' |
| 105 | IECD.No.EFD.BC.153/819-POL- Pre-ECR-87 | 03.01.1987 | Export Credit (Interest Subsidy) Scheme, 1968 – Pre-shipment Advance - Concessive Rate of Interest |
| 106 | IECD.No.EFD.BC.148/819-POL- ECR-86 | 24.11.1986 | Export Credit (Interest Subsidy) Scheme, 1968 –Interest on Advances against Demand Bills |
| 107 | DBOD.No.Dir.BC.23/C.96-86 | 28.02.1986 | Pre-shipment Finance for Exports |
| 108 | IECD.No.EFD.BC.133/015-EOU-85 | 21.11.1985 | Export Credit to 100 percent Export Oriented Units (EOUs) |
| 109 | IECD.No.EFD.BC.127/819-POL- ECR-85 | 08.10.1985 | Export Credit (Interest Subsidy) Scheme, 1968 – Post Supply Facilities against Supplies to IBRD/IDA/UNICEF aided Projects/Programmes in India |
| 110 | IECD.No.EFD.BC.109/819-POL- ECR-85 | 27.03.1985 | Pre-shipment Credit to Exporters of Iron Ore |
| 111 | IECD.No.EFD.BC.103/819-POL- ECR-85 | 04.02.1985 | Export Credit (Interest Subsidy) Scheme, 1968 –Grant of Pre-shipment Credit - Substitution of Contract, etc. |
| 112 | IECD.No.EFD.BC.102/819-POL- ECR-85 | 28.01.1985 | Export Credit - Export of Commodities on Consignment Basis |
| 113 | IECD.No.EFD.BC.86/C.819-POL- ECR-84 | 15.03.1984 | Export Credit (Interest Subsidy) Scheme, 1968 – Repatriation of |

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| | | | Proceeds of Export Bills – Clarification |
| 114 | IECD.No.EFD.BC.80/015.EOU.84 | 19.01.1984 | Export Credit to 100 percent Export Oriented Units (EOUs) |
| 115 | IECD.No.EFD.BC.75/C.297(P)--83 | 06.12.1983 | Strategy for Exports to Africa - Extract from Report of Gen(Africa)Sub-Group of Standing Committee on Export Finance |
| 116 | IECD.No.EFD.BC.59 & 60/C.297 P-83 | 20.06.1983 | Packing Credit Advances to Exporters of Deoiled and Defatted Cakes – Revised Directive |
| 117 | DBOD.No.ECC.BC.143,144/C.297 P-80 | 09.12.1980 | Pre-shipment Credit – Ceiling Rate of Interest – Directive |
| 118 | DBOD.No.ECC.BC.172/C.297P-79 | 04.12.1979 | Export Credit - Export Credit and Guarantee Corporation Whole Turnover Post-shipment Export Credit Guarantee Scheme |
| 119 | DBOD.No.ACC.BC.107/C.297P(C)-79 | 23.07.1979 | Duty Drawback Credit Scheme, 1976 – Adjustments in the Loan Accounts in the Prescribed Time |
| 120 | DBOD.No.ECC.BC.104/C.297P- | 14.07.1979 | Export Credit - Export Credit and Guarantee Corporation- Whole Turnover Post-shipment Guarantee Scheme |
| 121 | DBOD.No.ECC.BC.81/C.297P-79 | 05.06.1979 | Export Credit (Interest Subsidy) Scheme, 1968 – Repatriation of Proceeds to Cover Export Bills |
| 122 | DBOD.No.ECC.BC.73/C.297(O) (12)-79 | 02.06.1979 | Export Credit - Export of Diamonds |
| 123 | DBOD.No.ACC.BC.118/C.297P(C)-79 | 07.04.1979 | Duty Drawback Credit Scheme, 1976 – Revised Accounting Procedure |
| 124 | DBOD.No.ACC.BC.55/C.297P(C)- 79 | 07.04.1979 | Duty Drawback Credit Scheme, 1976 – Amendments |
| 125 | DBOD.No.ACC.BC.38/C.297P(C)- 79 | 06.03.1979 | Duty Drawback Credit Scheme, 1976 – Relaxation |
| 126 | DBOD.No.ECC.BC.14,15/C.297P-79 | 22.01.1979 | Export Credit - Post-shipment Credit – Ceiling Rate of Interest – Directive |
| 127 | DBOD.No.ECC.BC.9/C.297P-79 | 15.01.1979 | Advances to Units in Free Trade/Export Promotion Zones |
| 128 | DBOD.ACC.BC.70/C.297P(C)-78 | 18.05.1978 | Duty Drawback Credit Scheme, 1976-Credit to Loan Account of Borrowing Bank by way of Adjustment towards Repayment of Advances made by RBI |
| 129 | DBOD.ECC.BC.57/ C.297L (I.D) Gen-78 | 04.05.1978 | Export Credit- Banks Advised to Obtain Clearance for Issuing Bid Bonds / Guarantees from Working Group-Overseas Construction Contracts |

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| 130 | DBOD.ECC.BC.45/ C.297 (O) (12)-78 | 29.03.1978 | Export Credit- Regarding Bank Finance for Export Of Diamonds |
| 131 | DBOD.ECC.BC.39 & 40/ C.297 P-78 | 08.03.1978 | Export Credit-Ceiling Rate on Interest-Directives |
| 132 | DBOD.ECC.BC.82/C.297L(4.1)-77 | 04.07.1977 | Export Credit- Guidelines for Financing Overseas Construction Contracts |
| 133 | DBOD.ECC.BC.55/ C.297P-77 | 28.05.1977 | Post-shipment Credit Given on Deferred Payment Terms- Export Of Capital and Producer Goods-High Value Engineering and Equipment Goods |
| 134 | DBOD.ACC.BC.52/C.297P (C)-77 | 25.05.1977 | Duty Drawbacks Credit Scheme, 1976-Advice to Banks to Fix Limits in a Realistic Manner |
| 135 | DBOD.ECC.BC.31/C297M -77. | 29.03.1977 | Export Credit (Interest Subsidy) Scheme, 1968-Packing Credit Advances to Exporters of HPS Groundnut and of Deoiled and Defatted Cakes- Clarification regarding interest subsidy Claims and Concessional Rate of Interest |
| 136 | DBOD.ECC.BC.8/ C.297M-77 | 13.01.1977 | Export Credit (Interest Subsidy) Scheme, 1968-Advances Against Undrawn Balances and Retention Money |
| 137 | DBOD.ECC.BC.154/C.297 P-76 | 27.12.1976 | Export Credit- Clarification Regarding Interest @ 8 percent p.a. on Post shipment Credit only on Credit Extended for the Periods Exceeding One Year |
| 138 | DBOD.ACC.BC.66/ C.297P (C)-76 | 23.06.1976 | Duty Drawbacks Credit Scheme, 1976-Minimum Amount to be Borrowed by Banks from RBI at One Time Being Reduced to Rs. 20, 000/- from Rs.1 lakh. |
| 139 | DBOD.ECC.BC.38/C.297P -76 | 22.03.1976 | Export Credit (Interest Subsidy) Scheme, 1968-Packing Credit Advances |
| 140 | DBOD.ACC.BC.25/C.297P (C)-76 | 21.02.1976 | Duty Drawbacks Credit Scheme, 1976-Advice to Banks to Verify the Bill of Lading, etc. at the time of Sanctioning Advances Under the Scheme |
| 141 | DBOD.ECC.BC.20/ C.297P-76 | 09.02.1976 | Pre- Shipment Credit –Advice to Banks to Grant Packing Credit Facilities to Jute Mills on the Basis of Cable Advices from Foreign Buyers |
| 142 | DBOD.ECC.BC.19/ C.297P-76 | 09.02.1976 | Pre-Shipment Credit Operational Flexibility Relaxation in regard to the Substitution of Contracts and Financing of Export through Export Houses /Agencies |

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| 143 | DBOD.ECC.BC.16/ C.297L(LF)-76 | 06.02.1976 | Export Credit-Financing of Carpet Exporters – Advice to Banks to give Adequate Powers to Branch Managers/Regional Managers to Dispose of the Export Credit Proposals Promptly |
| 144 | DBOD.ECC.BC.12/ C.297(L-11)-76 | 27.01.1976 | Export Credit - Export of Consultancy Services –Advice to Banks to Extend Necessary Support |
| 145 | DBOD.ECC.BC.2/C.297L(16)-76 | 07.01.1976 | Duty Drawback Credit Scheme, 1976 |
| 146 | DBOD.ECC.BC.91/C.297P -75 | 23.10.1975 | Export Credit - Export of Goods for Exhibition-cum-Sale - Concessional Rate of Interest to be Charged by Banks for Manufacture of Products for Sale and Exhibition Abroad |
| 147 | DBOD.ECC.BC.57/C.297P -75 | 14.08.1975 | Export Credit - Export of Consultancy Services -Sanction of Credit Limits by Banks against Consultancy Agreements for Meeting Expenses of the Technical and Other Staff |
| 148 | DBOD.ECC.BC.33/C.297P -75 | 19.04.1975 | Post-shipment Credit on Deferred Payment Terms -Advice to Banks to Charge the Interest at a Concessional Ceiling Rate of 8 percent p.a. for a Period Exceeding One Year |
| 149 | DBOD.BM.BC.7/C.297P- 74 | 12.01.1974 | Export Credit - Advice to Banks to Keep a Close Watch On the Utilisation of Export Credit with Reference to both the Quantum and the Period |
| 150 | DBOD.BM.BC.81/C.297M- 73 | 18.07.1973 | Pre-shipment Credit Scheme and Export Credit (Interest Subsidy) Scheme, 1968 - Packing Credit Facilities against Supplies to IBRD/IDA/ UNICEF aided Projects/Programmes in India Eligible for both for Refinance and Interest Subsidy |
| 151 | DBOD.BM.BC.58/C.297P- 73 | 31.05.1973 | Pre-shipment Credit Scheme - Export of Precious and Semi-precious Stones, Pearls and Synthetic Stones – Clarification that Packing Credit Advances may be Adjusted by Transfer of the Outstanding Balance to a Special (Post-shipment) Account |
| 152 | DBOD.BM.BC.120/C.297P -72 | 06.12.1972 | Packing Credit Advances to Miners of Iron Ore in Goa who Supply Ore to Exporters for Export |

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| 153 | DBOD.BM.BC.97/C.297 (M)-72 | 30.10.1972 | Pre-shipment Credit Scheme and Export Credit (Interest Subsidy) Scheme, 1968 - Cash Incentives, Duty Drawbacks, etc. - Clarification regarding ECGC Scheme |
| 154 | DBOD.BM.BC.74/C.297 (M)-72 | 30.08.1972 | Pre-shipment Credit Scheme and Export Credit (Interest Subsidy) Scheme, 1968 - Cash Incentives, Duty Drawbacks, etc |
| 155 | DBOD.BM.BC.70/C.297P-72 | 09.08.1972 | Packing Credit Advances relating to Export of Mineral Ores |
| 156 | DBOD.BM.BC.62/C.297 (M)-71 | 21.05.1971 | Pre-shipment Credit Scheme and Export Credit (Interest Subsidy) Scheme, 1968 - Advice to Banks to keep a close watch not only on the end-use of the finance but also for the timely fulfilment of Export Orders and to Scrutinise Applications for Extension of time carefully |
| 157 | DBOD.Sch.BC.51/C.96-71 | 16.04.1971 | Packing Credit and Post-shipment Credit – Interest Rates Structure - Ceiling of 7 percent per annum for Packing Credit and Post-shipment Credit other than Credits Provided for Exporters on Deferred Payment Terms |
| 158 | DBOD.BM.64/C.297P-70 | 12.01.1970 | Pre-shipment Credit Scheme - Export of Precious, Semi-precious Stones, Pearls and Synthetic Stones |
| 159 | DBOD.BM.1152/C.297(M)-69 | 11.07.1969 | Advances to Scheduled Banks under Section 17(3A) of RBI Act - Advances to Exporters who do not have Letters of Credit or Export Orders in their Own Name and who Route their Exports through State Trading Corporation, Minerals and Metals Trading Corporation and other Export Houses – Clarification |
| 160 | DBOD.BM.1064/C.297P-69 | 01.07.1969 | Pre-shipment Credit Scheme in respect of Export of Diamonds |
| 161 | DBOD.BM.1040/C.297P-69 | 27.06.1969 | Pre-shipment Credit Scheme-Advances to Tanners who Supply Leather Good to State Trading Corporation for Feeding Leather Articles to be Exported-To be treated as Packing Credit |
| 162 | DBOD.BM.984/C.297P-69 | 19.06.1969 | Pre-shipment Credit Scheme-Certain Advances to Construction Contractors to be treated as Packing Credit |
| 163 | DBOD.BM.682/C.297K-69 | 07.04.1969 | Export Credit –Charging of Interest |

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|----------------|------------------------|-------------|---|
| 164 | DBOD.BM.588/C.297A-69 | 26.03.1969 | Refinancing of Packing Credit Advances relating to Export of Ores through Minerals and Metals Trading Corporation |
| 165 | DBOD.BM.254/C.297A-69 | 14.02.1969 | Packing Credit Advances-Clarification-Grant of such Advances should not be Conditional on a Letter of Credit being opened |
| 166 | DBOD.BM.1489/C.297A-68 | 07.11.1968 | Packing Credit Advances-Period for which such advances may be given-Clarification |
| 167 | DBOD.BM.1179/C.297A-68 | 19.08.1968 | Refinancing of Packing Credit Advances relating to Export of Cashew nuts-Stage from which Maximum Rate of Interest applicable-Further Clarification |
| 168 | DBOD.BM.974/C.297A-68 | 27.06.1968 | Packing Credit Facilities relating to Export of Cashew nuts |
| 169 | DBOD.BM.785/ C.297A-68 | 18.05.1968 | Packing Credit Facilities relating to Export of Cashew nuts |
| 170 | DBOD. BM.558/C.297A-68 | 06.04.1968 | Packing Credit Facilities to Exporters |
| 171 | DBOD.BM.2732/C.297K-63 | 13.03.1963 | Export Bills Credit Scheme-Salient Features of the Scheme-Procedure |